

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 813/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Kamburger Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

CSP 811/230-232/NCLT/MB/MAH/2017  
CSP 812/230-232/NCLT/MB/MAH/2017  
CSP 813/230-232/NCLT/MB/MAH/2017  
CSP 814/230-232/NCLT/MB/MAH/2017  
CSP 815/230-232/NCLT/MB/MAH/2017  
CSP 816/230-232/NCLT/MB/MAH/2017  
CSP 817/230-232/NCLT/MB/MAH/2017  
CSP 818/230-232/NCLT/MB/MAH/2017  
CSP 819/230-232/NCLT/MB/MAH/2017  
CSP 820/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 14.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)